



The above Interlocutory Application is filed by the applicant challenging the rejection of their claim by the RP is **disposed of** in view of passing Liquidation order against the Corporate Debtor granting liberty to the applicant to submit their claim that fresh before the Liquidator.

I.A.3888/2022

The above Interlocutory Application is filed by the applicant to condone the delay and to direct the RP to consider their claim is **disposed of** in view of passing Liquidation order against the Corporate Debtor granting liberty to the applicant to submit their claim that fresh before the Liquidator.

List this matter on **13.02.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//SKS//

Sd/-
H.V.SUBBA RAO
Member (Judicial)